GOVERNMENTOFINDIA MINISTRYOF LAW& JUSTICE DEPARTMENTOFJUSTICE

LOK SABHA

UNSTARRED QUESTION NO.1499

TO BE ANSWERED ON FRIDAY THE 10th FEBRUARY, 2023

Fast Track Special Courts

1499. SHRI MARGANI BHARAT:

Will the Minister of Law and Justice be pleased to state:

- (a) the details of number of Fast Track Special Courts (FTSCs) functioning in the country, State-wise;
- (b) the details of funds allocated and utilised for FTSCs during the last three years, State-wise;
- (c) the achievements of these courts indicating the number of cases disposed and pending during the last three years;
- (d) the number of FTSCs functional in Andhra Pradesh against the proposed target; and
- (e) the steps taken to expedite the establishment of remaining FTSCs in the State?

ANSWER MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a)& (b): The details of number of Fast Track Special Courts (FTSCs) functioning in the country and funds allocated during the last three years, is given at Annexure-

I.

- (c): As per third party evaluation conducted by National Productivity Council, 17.64% of exclusive POCSO cases reported conviction. FTSCs have disposed off more than 1, 37,000 cases up to December, 2022. The details of number of pending and disposed off cases during the last three years are given at **Annexure -II.**
- (d): As per information provided by the High Court of Andhra Pradesh, 14 FTSCs are functional in the State as on 31st December 2022 against 18 FTSCs earmarked to the State.
- (e): Regular review meetings have been conducted by the Department of Justice to expedite the robust implementation of the scheme including establishment of remaining FTSCs. The last review meeting was conducted with the State of Andhra Pradesh on 13.01.2023. In addition, Minister of Law and Justice has addressed letters to the Chief Ministers of States/UTs and Chief Justice of High Courts for operationalization of the remaining FTSCs.

Annexure- I

<u>Details of number of FTSCs functioning in the country and funds</u> <u>allocatedduring last three years</u>

(Rs. in Cr.)

| S.No. | State/UT | No. of | Amount | Amount | Amount | Amount |
|-------|--------------|------------|-------------|--------------|--------------|-------------|
| | | Functional | released(FY | released | released | released |
| | | FTSCs as | 2019-20) | (FY 2020-21) | (FY 2021-22) | (up to 31st |
| | | on | | | | December, |
| | | 31.12.2022 | | | | 2022) |
| 1 | Andhra Pr. | 14 | 1.8 | 0 | 0 | 0 |
| 2 | Assam | 17 | 2.85625 | 1.86875 | 3.375 | 6.7325 |
| 3 | Bihar | 48 | 2.025 | 15.26255 | 20.25 | 11.895 |
| 4 | Chandigarh* | 01 | 0.1875 | 0 | 0 | 0 |
| 5 | Chhattisgarh | 15 | 3.375 | 3.375 | 4.259 | 3.93 |
| 6 | Delhi | 16 | 3.6 | 0 | 0 | 4.225 |
| 7 | Goa | 01 | 0.225 | 0 | 0 | 0.26 |
| 8 | Gujarat | 35 | 7.875 | 7.875 | 0 | 9.26 |
| 9 | Haryana | 16 | 3.6 | 3.6 | 3.6 | 4.225 |
| 10 | Himachal P | 06 | 1.0125 | 1.51875 | 0 | 2.375 |
| 11 | J&K | 04 | 0.5625 | 0 | 2.635 | 1.58 |
| 12 | Jharkhand | 22 | 4.95 | 4.95 | 0 | 5.825 |
| 13 | Karnataka | 30 | 6.975 | 0 | 6.635 | 7.395 |
| 14 | Kerala | 52 | 8.4 | 0 | 0 | 7.4 |
| 15 | Madhya Pr. | 67 | 15.075 | 15.0750 | 26.175 | 17.72 |
| 16 | Maharashtra | 39 | 31.05 | 0 | 0 | 0 |

| 17 | Manipur | 02 | 0.675 | 0.675 | 0.3375 | 0.785 |
|----|---|-----|----------|----------|---------|--------|
| 18 | Meghalaya | 05 | 1.6875 | 0 | 0 | 1.977 |
| 19 | Mizoram | 03 | 1.0125 | 1.0125 | 2.02625 | 1.18 |
| 20 | Nagaland | 01 | 0.3375 | 0.3375 | 0 | 0.38 |
| 21 | Odisha | 44 | 5.4 | 1.3 | 16.2 | 11.64 |
| 22 | Puducherry** | 0 | 0 | 0 | 0.1125 | 0 |
| 23 | Punjab | 12 | 2.7 | 0 | 0 | 3.1625 |
| 24 | Rajasthan | 45 | 5.85 | 14.4 | 19.745 | 11.895 |
| 25 | Tamil Nadu | 14 | 3.15 | 3.15 | 2.59 | 3.7 |
| 26 | Telangana | 34 | 8.1 | 0 | 0 | 8.9875 |
| 27 | Tripura | 03 | 1.0125 | 1.0125 | 0 | 1.1725 |
| 28 | Uttar Pr. | 218 | 13.80625 | 84.29375 | 24.525 | 57.68 |
| 29 | Uttarakhand | 04 | 2.7 | 0 | 2.092 | 1.53 |
| | NPC (for 3 rd Party Evalution) | - | - | 0.293702 | - | - |
| | TOTAL | 768 | 140 | 160 | 134.557 | 186.93 |

^{*}UT has indicated no requirement of fund under FTSC

^{**}UT became part of the scheme in early 2022

Annexure-II
Status of FTSC - Number of cases disposed and pending during the last three years

| S. | State/UT | 2020 | | | 2021 | | | 2022 | | |
|---------|--------------|--|----------------------------------|--------------------------------|--|----------------------------------|--------------------------------|--|----------------------------------|--------------------------------|
| N O. | | No of functional FTSCs (31.12.2020) | Cases pending (31.12.2020) | Cases Disposed during the Year | No of functional FTSCs (31.12.2021) | Cases pending (31.12.2021) | Cases Disposed during the Year | No of functional FTSCs (31.12.2022) | Cases pending (31.12.2022) | Cases Disposed during the Year |
| 1 | Andhra Pr | 8 | 3980 | 127 | 10 | 5483 | 296 | 14 | 7328 | 1511 |
| 2 | Assam | 7 | 1211 | 36 | 15 | 3023 | 818 | 17 | 3881 | 1861 |
| 3 | Bihar | 45 | 12132 | 492 | 45 | 14002 | 2127 | 45 | 15587 | 3610 |
| 4 | Chandigarh | 1 | 176 | 2 | 1 | 235 | 19 | 48 | 220 | 97 |
| 5 | Chhattisgarh | 15 | 2721 | 162 | 15 | 2674 | 1694 | 15 | 2745 | 1393 |
| 6 | Delhi | 0 | 0 | 0 | 16 | 4410 | 195 | 16 | 4426 | 552 |
| 7 | Gujarat | 35 | 5236 | 888 | 35 | 5632 | 2485 | 35 | 6619 | 3535 |
| 8 | Goa | 0 | 0 | 0 | 0 | 0 | 0 | 01 | 51 | 26 |
| 9 | Haryana | 16 | 3334 | 130 | 16 | 4373 | 1373 | 16 | 4103 | 1875 |
| 10 | Himachal | 3 | 462 | 40 | 6 | 961 | 148 | 6 | 923 | 378 |
| 11 | J&K | 0 | 0 | 0 | 4 | 390 | 49 | 4 | 444 | 66 |
| 12 | Jharkhand | 20 | 3401 | 463 | 22 | 5380 | 1330 | 22 | 4384 | 2303 |
| 13 | Karnataka | 14 | 2729 | 268 | 18 | 3962 | 1760 | 30 | 5532 | 3424 |

| | Total | 599 | 158843 | 37148 | 700 | 184943 | 73627 | 768 | 198208 | 64959 |
|----|---------------|-----|--------|-------|-----|--------|-------|-----|--------|-------|
| 28 | Uttarakhand | 4 | 668 | 80 | 4 | 763 | 606 | 4 | 940 | 366 |
| 27 | Uttar Pradesh | 218 | 79468 | 26318 | 218 | 72924 | 31562 | 218 | 78238 | 8561 |
| 26 | Tripura | 3 | 285 | 17 | 3 | 323 | 94 | 3 | 318 | 92 |
| 25 | Telangana | 19 | 2864 | 481 | 25 | 5031 | 2979 | 34 | 7544 | 3498 |
| 24 | Tamil Nadu | 14 | 4230 | 506 | 14 | 4684 | 1703 | 14 | 5127 | 2664 |
| 23 | Rajasthan | 45 | 7938 | 1421 | 45 | 7581 | 4775 | 45 | 6801 | 4015 |
| 22 | Punjab | 3 | 440 | 537 | 12 | 2009 | 964 | 12 | 1842 | 1099 |
| 21 | Odisha | 15 | 6119 | 240 | 36 | 10613 | 2563 | 44 | 11754 | 4244 |
| 20 | Nagaland | 0 | 0 | 0 | 1 | 96 | 39 | 1 | 53 | 9 |
| 19 | Mizoram | 0 | 0 | 0 | 3 | 40 | 47 | 3 | 36 | 62 |
| 18 | Meghalaya | 0 | 0 | 0 | 5 | 946 | 71 | 5 | 995 | 156 |
| 17 | Manipur | 0 | 0 | 0 | 2 | 171 | 19 | 2 | 130 | 60 |
| 16 | Maharashtra | 25 | 5624 | 1270 | 34 | 7445 | 4489 | 39 | 8539 | 5607 |
| 15 | Madhya Pr | 66 | 11196 | 3422 | 67 | 14139 | 7944 | 67 | 12435 | 7539 |
| 14 | Kerala | 23 | 4629 | 257 | 28 | 7653 | 3478 | 52 | 7213 | 6356 |